

ANNEXURE - 7

Name of the corporate debtor: M/s. Housing Development and Infrastructure Limited
Date of commencement of CIRP: 20th August 2019
List of creditors as on: 15th March, 2022

List of operational creditors (Government Dues)

| Sr.No. | Details of Claimant | | | Details of Claim Received | | | Details of claim admitted | | | | | Amount of Contingent claim | Amount of any mutual dues, that may be set-off | Amount of Claim not admitted | Amount of claim under verification | Remarks | |
|--------|--|---------------------------|--------------------|------------------------------------|----------------|--------------------------|--|-------------------------------------|-----------------------------|-------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---------|--|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party ? | % of voting share in CoC | | | | | | |
| 1 | Deputy Comissioner Income Tax Department | Government of India | MUMH04302E | 24-10-19 | 43,50,44,362 | 43,50,44,362 | TDS Arrears | - | - | No | - | - | - | - | - | - | |
| 2 | Employees Provident Fund Organisation | Government of India | MH/93979 | 06-12-19 | 7,49,81,071 | 7,49,81,071 | Contribution towards EPF | - | - | No | - | - | - | - | - | - | |
| 3 | Deaprtment of Goods and Service Tax | Government of Maharashtra | 27AAACH5443F1Z5 | 07-09-2019 & Revised on 16-09-2020 | 12,35,22,879 | 12,27,88,556 | VAT & GST arrears | - | - | No | - | - | - | - | 7,34,323 | - | 1. Part payment made in appeal proceedings is reduced. 2. Claim for the year 2006-07, 2008-09, 2009-10 & 2010-2011 is under litigation |
| 4 | Deaprtment of Goods and Service Tax | Government of Maharashtra | 27AAACH5443F1Z5 | Additional claim 14-06-2021 | 9,37,522 | - | Maharashtra Value Added Tax AY 2016-17 | - | - | No | - | - | - | - | 9,37,522 | - | Assessment order dated 26-03-2021 i.e. during the moratorium period |
| 5 | Deaprtment of Goods and Service Tax | Government of Maharashtra | 27AAACH5443F1Z5 | Additional claim 28-10-2021 | 2,74,50,035 | - | Maharashtra Value Added Tax Apr.17 to Jun 17 | - | - | No | - | - | - | - | 2,74,50,035 | - | Assessment order / Demand Note dated 23-09-2021 i.e. during the moratorium period |
| 6 | Municipal Corporation of Greater Mumbai | Government of Maharashtra | | 07-09-19 | 3,72,87,91,307 | 2,89,29,21,982 | Property Tax | - | - | No | - | - | - | - | 83,58,69,325 | - | Claim for HDIL properties is admitted. |
| 7 | ESI Corporation | Government of India | 31000486940001000 | 06-02-20 | 12,18,058 | 12,14,263 | Contribution towards ESI | - | - | No | - | - | - | - | 3,795 | - | |
| 8 | Professional Tax | Government of Maharashtra | 27795050061P | 14-09-20 | 1,55,83,816 | 18,92,425 | Contribution towards PT | - | - | No | - | - | - | - | 1,36,91,391 | - | Claim compute as per the consolidate balance sheet. Employees wise calculation detail not provided therefore admitted as per available record at CD office. |
| 9 | Professional Tax | Government of Maharashtra | 27795050061P | 22-06-21 | 1,36,67,871 | - | Contribution towards PT for the year 2012-13 | - | - | No | - | - | - | - | 1,36,67,871 | - | Assessment order / Demand Note dated 22-03-2021 i.e. during the moratorium period |
| 10 | SILUM REHABILITATION AUTHORITY | Government of Maharashtra | | 04-01-2021 & Revised on 13-12-2021 | 69,93,07,682 | - | SRA Transit Rent | - | - | No | - | - | - | - | 69,93,07,682 | - | documents not provided by SRA department demanded vide email dated 5th March 21, reminder dated 3rd May 21 and speed post dated 3rd Feb.2022. Sufficient time provided. No supporting documents provided In revised claim also and aslo part claim pertaining for CIRP period i.e. from Sept.2019 to 28th July 2021. |
| 11 | Asst. Commissioner Central Goods & Service Tax | Government of Maharashtra | AAACH5443FSD002 | 22-02-21 | 3,52,83,85,909 | 2,88,80,72,338 | Non payment of Service Tax | - | - | No | - | - | - | - | 64,03,13,571 | - | Claim for unconfirmed demand amount not admitted |
| 12 | Asst. Commissioner Central Goods & Service Tax | Government of Maharashtra | AAACH5443FSD002 | 05-04-21 | 95.13.02.228 | - | Non payment of Service Tax | - | - | No | - | - | - | - | 95,13,02,228 | - | Claim for unconfirmed demand amount not admitted |
| 13 | Asst. Commissioner Central Goods & Service Tax | Government of Maharashtra | AAACH5443FSD002 | 10-02-22 | 40,87,099 | - | Non payment of Service Tax | - | - | No | - | - | - | - | 40,87,099 | - | Claim for penalty & Interest on unconfirmed demand amount. Order dated 07th Feb.2022 during the moratorium |
| 13 | Collector of Stamps Enforcement - 1 Mumbai | Government of Maharashtra | | 30-03-21 | 5,62,41,025 | 5,62,41,025 | Non payment of Stamp duty demand | - | - | No | - | - | - | - | - | - | Claim for differential stamp duty for redevelopment agreement for Varsova Andheri Societies (total 5) |
| 14 | Collector of Stamps, Borivali | Government of Maharashtra | | 44286 | 1,15,08,672 | 1,15,08,672 | Non payment of Stamp duty demand | - | - | No | - | - | - | - | - | - | Claim for differential stamp duty Malad |

TOTAL

9,67,20,29,536 6,48,46,64,694

3,18,73,64,842